

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1869
ANSWERED ON:08.03.2011
TERRORIST ACTIVITIES
Naranbhai Shri Kachhadia

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken steps to arrest and pursue fugitives allegedly involved in the terrorist activities and bomb blasts in the country during each of the last three years; and

(b) if so, the details thereof alongwith the terrorists killed during encounters with security forces during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) & (b): Yes, Madam. Govt. of India has taken concentrated and vigorous steps to pursue and arrest such fugitives both in India & abroad. This is being done through the bilateral/diplomatic channels including through the Home Secretary level talks with some of our neighbouring countries. Pressure has also been mounted and maintained through multilateral and UN forums. As a result of these measures UNSC has proscribed various such organizations and individuals. Within the country, Government of India facilitates flow of intelligence & information to various States Police forces who constitutionally are the primary responders. Some important/sensitive cases have also been transferred to the NIA & the CBI.

A statement showing number of terrorists apprehended/killed during last three years, state wise is at Annexure.